

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 74/2021
O.A. No. 1564/2020**

This the 09th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Ved Bala
(Rtd. Private Secretary)

W/o Sh. Ashok Kumar
R/o M/601, North West,
Moti Bagh, New Delhi-110041
Age 60 years
Group 'C'

... Petitioner

(through Advocate: Shri Sachin Chauhan)

Versus

1. Dr. Manoj Jain,
Director
Central Government Health Scheme
South Zone, Sector-8
R.K. Puram,
New Delhi-110022
2. Dr. Manoj Jain
Addl. Director,
Central Government Health Scheme
South Zone, Sector-8
R.K. Puram,
New Delhi-110022
3. Dr. Vatsala Sharma
Sr. CMO (R&H)
Central Government Health Scheme
South Zone,
R.K. Puram,
New Delhi-110022



4. Dr. Monika Rana

The Department of Health & Family Welfare
 Through its Director
 CGHS (Policy) Division,
 Ministry of Health & Family Welfare,
 Govt. of India
 Nirman Bhavan,
 New Delhi-110011

5. Shri Vikram Dev Dutt

Department of Health and Family Welfare
 Through its Secretary
 CGHS (Policy) Division,
 Ministry of Health & Family Welfare,
 Govt. of India
 Nirman Bhavan,
 New Delhi-110011

... Respondents

(through Advocate: Shri Y.P. Singh)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

It is not in dispute that the directions of this Tribunal in the order/judgment dated 04.12.2020 in the aforesaid OA have been fully complied with by the respondents.

2. Accordingly, C.P. is closed. Notices are discharged.

(R.N. Singh)
Member (J)

(A. K. Bishnoi)
Member (A)

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